

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 838 of 2019

....

Bulaki Gope & Ors. Appellants

Versus

The State of Jharkhand & Anr. Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. S.K.Murthy, Adv.
For the State : Mr. A.K.Tiwari, A.P.P.
For the Respondent No.2 : Mr. V.K.Trivedi, Adv.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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10/08.09.2021 As jointly prayed for, put up this case on 14.09.2021.
Till then, interim relief granted earlier, shall continue.

(Rajesh Kumar, J.)

Shahid/